

### ASI Objection on underground Rail Project in Delhi

1674. SHRI JANARDHANA POOJARY: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Archaeological Survey of India (ASI) has raised objections to underground rail project in Delhi which may cause damage to some historical monuments;

(b) if so, the details of such objections and the names of monuments likely to be affected; and

(c) the measures Government propose to take to ensure safety of such monuments?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) Yes, Sir. The archaeological Survey of India (ASI) has raised objections to the alignment of underground metro corridor and surface/elevated rail corridor of MRTS Project near the locations of Jantar Mantar and Kashmiri Gate monuments/City Wall.

(c) The following measures are proposed to be taken to ensure safety of the above monuments during construction and operation of the Delhi MRTS Project:—

- (i) Stabilisation of soil to improve its strength before taking up construction activities.
- (ii) Selection of suitable construction methodology to minimise vibrations during the construction period.
- (iii) Use of special track fittings to ensure that the vibrations caused due to train operation largely get absorbed in the track structure itself.
- (iv) Other measures as may be suggested by General Consultants

to the project and the National Physical Laboratory whose advice have been sought for, as suggested by ASI.

### पटरियों पर अतिक्रमण

1675. श्री मुनव्वर हसन: क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उच्चतम न्यायालय के अदेशानुसार नई दिल्ली क्षेत्र में कहीं भी पटरी के ऊपर अतिक्रमण नहीं होना चाहिए,

(ख) यदि हां, तो क्या यह सच है कि नई दिल्ली स्थित गोल मार्केट क्षेत्र के उद्यान मार्ग तथा पुराने आर०के०आश्रम मार्ग की पटरियों पर अतिक्रमण आज तक समाप्त करने में सरकार विफल रही है; और

(ग) उद्यान मार्ग तथा पुराने आर०के० आश्रम मार्ग की पटरियों को खाली करने के लिए सरकार क्या कदम उठा रही है?

शहरी कार्य और रोजगार मंत्री (श्री राम जेटमलानी): (क) जी, हां।

(ख) और (ग) जी, नहीं। नई दिल्ली नगर परिषद ने सूचित किया है कि जब कभी फुटपाथों पर अतिक्रमण पाया जाता है तो अतिक्रमण हटाने के लिए कार्रवाई की जाती है। तथापि फिर अतिक्रमण हो जाता है। उद्यान मार्ग क्षेत्र में फुटपाथों से अतिक्रमणों को एस०बी०एस०सी० द्वारा 17.9.1997, 4.11.1997, 19.2.1998 और 24.2.1998 को हटाया गया था।

### Houses for Economically Weaker Section

1676. SHRI GOVINDRAO ADIK: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether Government have called for proposals from the State Governments under the Central Sector Scheme for construction of houses under economically weaker sections of community;

(b) if so, the details of guidelines issued for formulating proposals by the State Governments and response received from the State Governments;